

of India upto the 28th February, 1955 against their verified claims;

(b) how many of them have taken possession thereof and the number of those who have not been given possession upto the 28th February, 1955; and

(c) the reasons for not giving the possession in these cases

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) There is no scheme for the allotment of houses constructed by Government to officers of the Government of India against their verified claims.

(b) and (c). Do not arise.

DAMAN

617. Shri N. Rachiah: Will the Prime Minister be pleased to state:

(a) whether it is a fact that the Indian National Flag was hoisted at Vasagunta, a village in Damam on the 5th February, 1954;

(b) if so, who hoisted the flag; and

(c) whether it is a fact that the Governor of Damam sentenced the man who hoisted the flag to a severe punishment?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) and (b). Government have no information about this.

(c) According to reports, an Indian national, Shri Thakur Prasad Saksena, entered Damam on the 5th February, 1955 and was arrested by the Portuguese Police. He is reported to have received ill treatment in jail and is said to have been in a state of collapse. On the 6th of March, he was sent to Goa and expelled to India.

HINDUSTAN STEEL LTD.

618. Shri Niranjan Jena: Will the Minister of Production be pleased to state the number of appointments made up till now in the Hindustan

Steel Ltd., in classes I to IV of the Services?

The Parliamentary Secretary to the Minister of Production (Shri R. G. Dubey): Posts in Hindustan Steel Limited. have not yet been categorized into classes, but on the basis adopted in Government service, the number of appointments in the company in the different Classes I to IV is as under:—

Class I	29
Class II	24
Class III	163
Class IV	73
Total	288

PAINTS AND VARNISHES

619. Shri S. C. Samanta: Will the Minister of Commerce and Industry be pleased to state:

(a) the quantity and value of paints and varnishes consumed in the country from 1947 to 1954, year-wise; and

(b) the quantity and value of the same consumed by Government during the above period year-wise.

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) Precise figures cannot be given. On the basis of indigenous production and imports, the local consumption is estimated to be as follows:—

Year	Quantity of Paints, Enamels and Varnishes consumed (in tons) Approx.	Estimated value (in Rs.)
1947	40,000	8 crores
1948	38,000	7.5 crores
1949	33,000	6.7 crores
1950	30,000	6 crores
1951	34,000	6.8 crores
1952	33,000	6.7 crores
1953	33,000	6.5 crores
1954	36,000	7.2 crores

(b) Precise information is not available.